

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

Original Application No.21/1191/2018

Date of Order: 19.06.2019

Between:

Syed Ehteshamuddin, S/o. Syed Ghousie,
Aged about 60 years,
Occ: Retired Cash Overseer, Gr.C,
O/o. General Post Office, Abids, Hyderabad -1,
R/o. Flat No.201, Sadguru Apartments,
Street No.3, Tarnaka, Secunderabad.

... Applicant

And

1. The Union of India,
Rep. by Director General,
Department of Posts, Dak Bhavan,
Sansad Marg, New Delhi -1.
2. The Chief Postmaster General,
Telangana Circle, Hyderabad -1.
3. The Director of Postal Services,
O/o. Postmaster General,
Hyderabad Head Quarters Region,
Hyderabad -1.
4. The Chief Postmaster,
General Post Office,
Abids, Hyderabad -1.

... Respondents

Counsel for the Applicant ... Dr. A. Raghu Kumar

Counsel for the Respondents ... Mrs. K. Rajitha, Sr. CGSC

CORAM:

***Hon'ble Mr. Justice L Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Member (Admn.)***

ORAL ORDER

{As per Hon'ble Mr. Justice L Narasimha Reddy, Chairman}

Learned counsel for the applicant has filed a letter seeking permission of the Tribunal to withdraw the OA. Permission is accorded. OA is dismissed as withdrawn. There shall be no order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

(Dictated in open court)
Dated, the 19th day of June, 2019

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